## OFFICE OF THE RRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE

## <u>ORDER</u>

The following transfers & postings are hereby made in official exigency, with immediate effect :-

S: No	के Name of Officials	From	To
1	(Sh./Ms.)  Happy (Newly Appointed)	JJA in the Office Pool, RADC	JJA in the Copying Agency, RADC
2	Prince (Newly Appointed)	JJA in the Office Pool, RADC	JJA in the Copying Agency, RADC
3	Upender Yadav EC : 84946745	JJA in the Office Pool, RADC	JJA in the Copying Agency, RADC
4.	Rupender (Newly Appointed)	JJA in the Office Pool, RADC	JJA in the Stationery Branch, RADC.
5.	Abhishek Singh (Newly Appointed)	JJA in the Office Pool, RADC	JJA in the Administration Branch, RADC
6	Chetan (Newly Appointed)	JJA in the Office Pool, RADC	JJA in the Care Taking Branch, RADC
7	Preet Prakash Jha (Newly Appointed)	JJA in the Office Pool, RADC	JJA in the R & I Branch, RADC
8	Mohini EC- 46387764	JA in the R&I Branch, RADC	JA in RTI Branch (Pre-Lunch Session)  And Nagarat Branch BADG (Best
			Nazarat Branch, RADC (Post Lunch Session)
9	Kalpana EC: 36950508		JA in Vigilance & Litigation Branch

**Note:** Ms. Sakshi Jain, JA, EC: 32821022, presently posted in the Leave Section, RADC is directed to look after the work of Sexual Harassment Committee in addition to the work already assigned to her.

Sh. Abhishek Singh, JJA (Newly appointed) as mentioned (Supra) at S.No. 5, in addition to his present assignment, is directed to look after the work of the Library Branch, RADC as and when Sh. Ankush Mann, JJA, EC: 23658615 proceeds on leave.

Sh. Narender Kumar Yadav, JA and Ms. Kalpana, JA presently posted in the Pool Car and Vigilance & Litigation Branch (as mentioned supra at S. No.9) respectively are directed to work as Link official to each other, if any one of them, proceeds on leave.

Non-compliance of the above order/directions or immediately proceeding on leave shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the erring official as per rules.

Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi

10770	D-10795/D
No.:	/F.7/P&T/Admn/RADC/2025

Dated, Delhi the 15 11 2025

Copy forwarded for information and necessary action to:

- 1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
- 2. The DDO, Central District, Tis Hazari Courts, Delhi.
- 3. PS to the Undersigned.
- 4. The Administrative Officer (J), Admn. II & ACR Cell, Central District, THC, Delhi.
- 5. The Ld. Judicial Officers concerned.
- 6. The Official(s) concerned for immediate compliance.
- 7. The Dealing Official, LAYERS seat, THC, Delhi for updation.
- 8. The concerned Dealing Official P & T, Personal File Admin-II, THC, Delhi.
- 9. The Website Committee, THC, Delhi for uploading.
  - 10. Leave Section, RADC.

Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi